



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19.08.2025

NOTICE

Please take notice that the following matters listed for **pronouncement of judgment/hearing** in the **Court – IV on 19.08.2025 at 02:00 PM** will not be taken up. The next dates of pronouncement/hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1451 of 2023 (For Judgment)	Juristica Legal Services LLP Vs. Three C Universal Developers Pvt. Ltd.	Tanveer Alam	Abhishek Anand Karan Kohli
2.	Comp. App. (AT) (Ins) No. 304 of 2024 & I.A. No. 825, 1024 of 2024 (With Defects) (For Judgment)	Sahara Export Vs. About U Fashions Pvt Ltd.	Narender Sorout	Vishal Ganda Gautam Singhal
3.	Comp. App. (AT) (Ins) No. 1873 of 2024 & I.A. No. 6904, 6905, 8316 of 2024 Part Heard	STCI Finance Ltd. Vs. Essel Corporate Resources Pvt. Ltd. With	Surekha Raman	Aditi Sharma

4.	Comp. App. (AT) (Ins) No. 2028 of 2024 & I.A. No. 7614, 7615, 7616 of 2024	Amish Chandrakant Pandya Vs. STCI Finance Ltd. & Anr.	Milan Singh Negi	Ferzana Behramkamdin Surekha Raman- R1
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By order of Hon'ble Chairperson
-Sd/-
Registrar